5

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P.	Purpose	Section	Name of the Parties		
C.A. No.	No.			M/s. / Mr.		
CP(IB)No. 99/BB/ 2017	-	For hearing	Rule-4 of IB	M.G. Mohan Kumar & 2 Others Vs. American Road Technology & Solutions Pvt. Ltd.		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANUPAMA HEBBAR 9449041400	Corporate DebTor	4
σ_{j} .	AGRIALA KELANNA 9850769556	FINANCIAL LATORS	Ale.

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard in part. Poovayya & Co. filed vakalath for Petitioner 1, 2 & 3. Counsel for Respondent filed memo along with additional documents. For continuation list it on 23/01/2018.

Member (T)

Member (J)